

**HIGH COURT OF JAMMU AND KASHMIR  
AT SRINAGAR  
(Through Virtual Mode)**

WP(C) No. 947/2020  
CM No. 2116/2020

Mohammad Rafiq Wagay

.... Petitioner/Appellant(s)

Through:- None

V/s

Union Territory of J&K &  
ors.

.....Respondent(s)

**Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE**

**ORDER**

None for the petitioner.

In the interest of justice, adjourned.

List on 09.07.2020.

**(Sindhu Sharma)  
Judge**

SRINAGAR

25.06.2020

*Ram Murti*